NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/34/2016

NAME OF THE PETITIONER(S) : Sunil Shastri and 16 Others

NAME OF THE RESPONDENT(S) : Innvol Medical India Ltd and 7 others

UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) **SIGNATURE DESIGNATION**

REPRESENTATION BY WHOM

1. HARSHINI. J

Course for Petitioners

2. KING E PAPTRIDGE

ORDER

Counsel for petitioner present. Counsel for R4 & R7 present. No representation on behalf of R1, R2, R3 & R5. Counsel for petitioner stated that the counsel representing the above respondents communicated that he is held up in the High Court. Counsel for petitioner is directed to file proof of delivery of notice on R2 before the next date of hearing. Time extended at request for final hearing. Put up

(Ch. Md. Sharief Tario

Mamban (Indiaial)

on **21.12.2016** at **10.30** A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)